

PROFORMA-IV

STATEMENT OF DEBTS AND OTHER LIABILITIES FOR THE YEAR ENDING ON 31st MARCH 2011

Name of the M.L.A. UMAKANT RAJAK

| Sl. No. | Amount | Name and Address of Creditor | Date of in during Details of Liability | Transaction | Remarks |
|---------|----------|------------------------------|--|-------------|---------|
| 1 | 2 | 3 | 4 | 5 | 6 |
| | 50,000/- | B.O.D, Mamarkudur Branch. | | | |
| | | | | | |
| | | | | | |

Date : 21st Dec '2011

Note :

Signature Uma Kant Rajak

1. In column- 6 , information regarding permission, if any, obtained from or report made to the competent authority may also be given.
2. The Statement should also include various loans and advances available to Public Servants, like advance for purchase of conveyance , house building advance, etc.(other than advances of pay and travelling allowances), and loans on life insurance Policies and fixed deposits, etc.